[ 24 MAR. 1982 ] statutory resolution 236 and re. recommendations of the Railway Convention Committee

proval of the Recommendations mittee, 1980—contd.

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]:
Now we go to the Appropriation (Railways) Bills. Mr. Mallick देखिये आपकी पार्टी का टाइम बहुत कम है। आप जहद शुरू की जिए।

SHRI HAREKRUSHNA MALLICK (Orissa): Madam, on resuming my speech, once more I lay emphasis on the most important thing in Orissa, that is the Talcher-Samabalpur link, which should be started in right earnestness during this year. There is no sense in spending time and money in surveys because ultimately this line Therefore, why has to be there. should we spend time and money in survey? I hope the new Railway Minister will start this work. It has been lingering on all these years. There are coal bottlenecks. This Talcher-Sambalpur links will solve that problem also. The Minister should see that ultimately we get this new line. In fact, it is not a new line. It is a missing line. There is railway up to Talcher. There is also railway up to Sambalpur. This is not a new line. No survey is necessary.

Regarding money, as the other hom-Members have already said, we are only going on milking the nation. It may be either for passenger travel or for carrying goods. There are pilferages. There is need to plug the loopholes. It is the railway personnel themselves who are helping Therefore, safety operations. andi security should be looked into. are increasing the freight and fare in a big way. But we are not getting any return. The Railway Department and the Government are not getting any return. The few people who are employed in the railways are becoming richer and richer. If the houses of some of these railway people are checked on surprise visit, you will find that all of them are having big personal assets. I am not going to waste the valuable time of the House on this matter. It is a matter which

सरकार से निवेदन है कि तूरंत ही इस मामले की भ्रोर ध्यान दिया जाए ताकि दिल्ली के लाखो न गरिकों को जो स्राज इस समस्या का समना करना पडता है पैमा जटाने में जो उनको परेशानी होती है, हजारों फ्लेट्स ी डी ए हर साल बनाती है ग्रौर वह पैसा जुटाने के लिए उन्हें इधर-उधर ाइनेंसियर्स के पास. भागना पड़ता है, पाट्स को किसी तरह से गिरवी रखना उड़ता है क्योंकि फ्लेट लेना जरूरी है, तो वम्बई में जिस प्रकार से फ्लेट्स को खरी ने के लिए एल ब्राईक सी॰ पसा देता है स्सी प्रकार से जिल्ली के नागरिकों को भी भनेट्स खरीदने के लिए पैसा कस व्याज 🖟 ऊपर उधार दिया जाए । एल अर्डि० सी अजहां एक अर अपने पालिसी होल्डर्स को पैसा नहीं देती दूसरी ग्रार एल अग्राई सी० क व रोडों रुक्त इंडस्ट्य-लिस्टस् इंडरट्टी ल । ने के नाम पर लेते हैं स्रौर उस पैसे न बंगलोज खरीदे जाते हैं ग्रौर इन बंगलाज को ग्राफिसर्स को दे दिया जाता है, तो मेरा निवेदन है कि इस मामले पर भी कार्यव ही की जाए क्योंकि 30 करोड़ राधा एल आई सी का श्राल्रेडी वैंक डेट हो चुका है ग्रौर नकडों करोड रूपया ऐमा है, यदि वक्त रहते कार्यवाही नहीं की गई, तो एल अप्राई० मी अ के ग्रंदर जो पैसा है, जो कि छोटी छोटी पूंजी से लोग जिसी लेते है, उनके पैसे का द्रुपयोग नहीं हो और जनता के काम में वह पैसा लगे। धन्यवाद।

- I The Appropriation (Railways) Bill, 1982—contd.
- 11. The Appropriation (Railways) No.2 Bill, 1982 -contd.
- III. Statutory Resolution seeking apmade in Paragraph Eighteen contained in the Fourth Report of the Railway Convention Com-

re. recomandations of the Railway Convention Committee

statutory resolution

#### [Shri Harekrushna Mallick]

concerns the entire nation. It is a matter of concern because we cannot only earn, but we can also streamline the development of the nation because the railways form the most important infra-structure for anything.

I want to give a few suggestions to the hon. Minister. It seems that the wagons and the coaches which are being retired off the rails are auctioned at a throwaway price. The condemned coaches are being recycled in the workshops and resold to railways. On the one hand, we are spending huge amounts to build wagons and coaches. On the other hand, we are throwing them off the rails. This vitious circle must be checked this point, we have already written to the hon. Minister to examine the possibility of utilising these retired wagons and coaches as warehouses and dwelling houses for the people who are without houses. houses can be used by the railway people and also by outsiders. railway station can be planned as a small township where we can third class coaches for additional rooms or dwelling units. We need not retire the wagons for being taken away and recycled and sold again to the railways by private individuals. The private firms are supplying coaches. There is a tendency to rteire coaches and wagons ultimately. keep on record that in 1975-76, our production capacity was knocked down from a figure of 33000 to only 12000. It means that possibly some agency wanted that our capacity should be low and that our country should import from other countries. In years, we have seen that private agencies have taken over the production of coaches. I feel that the railways should be self-sufficient. We should not depend on private agencies. We should make everything needed by the railways. All the services must be given a suitable place. Be it engineering or be it anything, all services should be oriented according to the Railways' needs so that the railways

will be properly manned. In the earlier days, we were having a few people with proper training and edu-Therefore, the promotions cation. were going on like this without any training. But today we can have even a Gangman with some education So, there is no scope for keeping unskilled people. In every category, there must be properly trained personnel so that the accidents can be averted and we can have improvement in every area.

Then, I would like to make a few points. On the Railway Board, if we see, there are different types of Members. I feel that there should be a Doctor Member on the Railway Board because health and nutrition are also an important aspect of the Railways.

AN HON. MEMBER: And accidents also.

SHRI HAREKRUSHNA MALLICK: Yes, accidents also. So one of the Members should be a doctor Member. And the medical services in the Railways should be better streamlined. And this aspect is very much ignored in the Railways, Many trains are now supposed to have a mobile unit of health in one of the coaches so that when there is an accident or any such thing, people need not have to run here and there. And many people also suffer from some illness in the moving trains. Once I was coming in the Rajdhani, somebody fell ill and there was some announcement that if there is any doctor travelling in the train, please come to such and such coach. So, why not we maintain a medical unit in every train? If we are having doctors and all the other machinery in the Department, every train can have just one unit and they can attend to the work, and there will be no problem.

Regarding accidents. I demanded once or twice that why not we go in for radio monitoring to talk to the incoming stations and outgoing stations and the trains moving nearby just as in the air the pilots talk to

different planes and all that. Ιt high time we adopted such monitoring and other techniques so that such accidents that occurred in Agra or in Mancheswar could be avoided am not going to blame particularly the Minister conferned or somebody for the accident because simply saying that the Minister should resign we do not solve the problem. Why not we fix the responsibility on the Divisions concerred and the others concerned in whose zones these accidents take place? In this way, we can see gradually that the raliway journeys become safe. I am reminded of a cartoon when Mr. T. A. Pai became the Railway Minister. Before that he was the Chairman of the LIC. In the cartoon, he says when the passengers are oming, 'Have - taken the LIC policy?' It seems that the railway accidents are going on and on. With every railway ticket we are supposed to book one LIC policy also or else nobody will be there to travel in the railways. Incidentally, Members are no involved in any accident. But if the accidents take place every day, I think in a few days, the entire House may be off. So, that should not be our approach. It should be made definitely safe.

There is another point which I want to make. We are dumping these stainless steel thalis and other things in the Railways. They are of very poor quality. We should not go in for these things because there is corruption and there is unnecessary expendi-We should go in for packed ture There should be a national food. menu for different zones for breakfast, lunch and dinner and veg. and We should work on a non-veg. national basis. And after knocking all these Committees that were going on in the era of Pandemonium, we should see that these Committees are properly constituted, taking persons from every zone of the country and from every category. And we should streamline these Committees, particularly the catering committees in all the zones. We should have a national menu. Anybody travelling in the

trains, whether from our own country or from other countries, should not find that they are in a hell. Well, I have made a calculation that if a Member of Parliament makes all his journeys in trains he or she would live for nearly two and a half months in the train itself. How can we afford to have for two and a half months such a rotten food? There is no sense in it. Catering is a source of income. And I think, everyday we can earn nearly Rs. 1 crore from the catering service only. And, as one of our friends have said, this will also provide very good scope for self-employment. There is no sense in giving the contracts to x, y or z, and even benami. All these contracts are going to one person, who is holding the contract on the entire railways. This should be stopped and every zone must have people from that zone alone. For example, on trains from Orissa naturally there must be people from Orissa only and also from Puri side or Varanasi side because this train touches Delhi, Varanasi and Puri. These are three important stations on this side. (Time bell rings) Therefore, so far as this catering service is concerned, the pantry cars are there, they must work fully. There is no sense in picking up food from base stations. This is a base-less programme. Why not utilise the pantry cars fully? You can have a few cooks and a few boys and a pantry car can be obtained. (Time bell rings) Then the Neelanchal Express train should be made a daily train, which is to cater to nearly three districts.

THE VICE-CHAIRMAN (DR. (SHRIMATI) NAJMA HEPTULLA): Mr. Mallick, your time is over.

SHRI HAREKRUSHNA MALLICK: So, one stop may be on Jeojar Road, which will service important stations like Jeojar Road and pilgrim places and the industrial belt and it will serve the three districts of Orissa. By the way, nearly five Members of Parliament are not able to get this train in their home stations. So, there is no sense in stopping this train in

[RAJYA SABHA]

] statutory resolution are. recommendations of the Railway Convention

committee

[Shri Harekrushna Mallick]
Uttar Pradesh at Bardoi and two more places. Then, this train should be immediately made a daily train. (Time bell rings)

Then, Sir, from Aligarh to Mughalsarai this is not actually a superfast express train. It is worse than a bull-tock cart. And it is hell of an affair to see anybody going to a lower berth. Even the first class is jammed and mo catering of food is possible. So, it should be seen that no unauthorised people enter in these stations. Or, another train may be started to help people at these stations from Aligarh to Mughalsarai. (Time bell rings)

With these few words, I say, Sir, that during this year itself, without looking to the supplementary budget, Talcher-Sambalpur railway line may be started. And I would request the hon. Minister and I draw his attention with a little emphasis that we would like to get the invitation cards and be told when and how it will be inaugurated.

\*SHRIMATI NOORJEHAN RAZAK (Tamil Nadu): Madam Vice-Chairman, first of all let me express my gratitude to you for giving an opportunity for speaking on these Appropriation Bills on behalf of our party, AI-ADMK, I am supporting these Bills.

However, I want to point out that Tamil Nadu has been neglected in the Budget presented earlier and also in these Bills, I fail to understand the reasons for this.

The names of all the express trains coming from Madras to Delhi have been changed. There are trains with names like Andhra Pradesh Express, Tamil Nadu Express, Jayanti Janta Express etc. But the name of G.T. Express has not yet been changed. Madam, we are currently celebrating the birth centenary of Shri Subramanya Bharati, who was a great revo-

lutionary poet. Our Prime Minister Shrimati Indira Gandhi had also participated in the inaugural ceremony. Therefore, I request the hon'ble Railway Minister to change the name of G.T. Express to Bharati Express.

Madam, after Mrs. Gandhi came to power in 1980, there have been three Railway Ministers during just about two years. I fail to understand the reasons for this frequent shifting of Railway Ministers. If it were due to frequent accidents, then thousand of changes of Ministers should have been made in the Railway Ministry. There is on an average at least one rail accident every week. The hon'ble Minister himself has set apart 20 crores of Rupees for compensation on this account. The Minister himself has stated that massive efforts have been initiated to minimise these accidents. Therefore, I would demand from the Minister to introduce an insurance scheme for the railway passengers. The passenger fares have already been increased for every 5 Kms. I would suggest that for every 100 Kms one Rupee should be charged as insurance charge. If this suggestion is implemented, I am sure, he will have more than Rupees 20 crores which he has demanded for making provision for compensation to accident victims. I' would suggest that at least Rupees one lakh should be given as compensation to the family in distress for each case of accident death. Anyway these frequent rail accidents help to solve the population problem and family planning may soon become unnecessary. I feel that this is not a healthy tendency.

Madam, we had demanded Rupees 65 crores for the Karur-Dindigul line in Tamil Nadu, but allocation of only Rupees 70 lakhs has been made in the Budget. No useful purpose can be served by this paltry amount. This is just like giving a piece of biscuit to a hungry child crying for food. While a sum of Rs. 1137 crores would be spent for new projects during 1982-83, I would like to ask why sanction of

<sup>\*</sup>English translation of the original speech delivered in Malayalam.

.Rs. 65 crores for the Karur-Dindigul line is being de ayed. We have been demanding doulle line for the Tambaram- Chenglepet every year. The survey has already been conducted. This line was expected to be completed while Shri Karalapati Tripathi was the Railway Minister, but he had gone and Shri Pandey succeeded him and now Shri Sethi has taken over. It is learnt that he had been paying enough attention for the economic progress of South India

The suburbal electric trains are running on troad-gauge lines in all the metropolitan cities but Madras city the electric trains are running on metre-gauge line. Therefore, we cannot but call it a stepmotherly attitude. If only the hon'ble Minister takes rains to travel in these trains one day luring peak hours, he would be able to realise our difficulties

The Chief Minister of Tamil Nadu Shri M.G.R. a so has offered to provide enough land for the Rapid Transit system in Madras City I hope the Hon'ble Minister has no response to the offer and nake every effort to complete this MRTS.

The demands of the Coach Attendants, Gangmen and Casual labourers, which have been pending for years, have not yet been attended to. I request the Hon'ble Minister to introduce and implement schemes for the security and well-being of these sections of the poor workers on the railways.

Special trains for ladies should be introduced in order to avoid overcrowding in Express Trains during the Summer vacation and other festival seasons. Special trains for ladies should be introduced. There should be separate queue system for ladies at the booking counters. I would request the Minister to pay special attention to the suggestion for introducing Ladies' Special trains. I have no objection

in appointing men as Drivers, Guards. Conductors and Attendants. If he comes forward to introduce the ladies special I have no doubt that the name of the Hon Minister will go down in golden letters in the history of Indian Railways.

The catering arrangements for railway passengers are very poor. When Shri Kedar Pandey was the Railway Minister he had given an assurance that the Private catering would be abolished and departmental catering would be introduced But he left the Railway Ministry before the introduction of the scheme. I hope the Hon. Minister Shri Sethi would implement that scheme. He himself has stated that both efficiency of service and quality of food have to be improved. Therefore I hope he would take necessary steps in this regard. When one travels from Madras to Delhi he becomes afraid of his own safety the moment he crosses the borders. Many dacoities and robberies have taken place in the trains. Even in the last two months of the year too. I request the Minister to secure the cooperation of State Governmen's for giving protection to the passengers from dacoits and robbers. Quarrels between RPF men and State policemen are also noticed. Therefore, I suggest that a coordination Committee to regulate the functions and activities of RPF, State Police, State CID, Central CID and Railway Vigilance should be constituted.

There are more than 22 thousand unmanned level-crossings. On Saturday the 21st March, 1982, the Jayanti Janata Express bound to Delhi collided with a tourist bus at an unmanned level-crossing and 60 persons have lost their lives. The responsibility for taking effective safety measures at unmannel level-crossings should be vested in the State Governments. There was an accident at a place called Badlaghat near Saharsa. The train itself went high up in the air. Accidents are taking place due to insufficient operational arrangements. As a result of head on collision bet-

## re. recommendations of the Railway Convention Committee

[Shrimati Noorjehan Rajak]

ween the Janata Express and a goods train near the Bandartikri flag tion, last Monday 17 persons were in a critical condition. Nobody knows the correct number of persons injured in the accident. Why I am saying this is because while I was travelling in the Tamil Nadu Express in August last year more than 10 persons had died as a result of derailment. But the official statement was that only 16 persons had lost their lives, 1013 rail accidents have taken place. Since 1980 'Railway Safety is itself derailed.' It is the criticism of the Press. There are some people still in the Railway Board who believe 'damn the rules, the traffic must move.' The hon. Minister should throw out such people and bring in people with some feeling for fellow human beings.

I request that a caution or Siren system should be introduced in the Tamil Nadu Express. Similarly an A.C. Sleeper coach should be attached daily to the G.T. Express. The former Minister Shri Tripathi too assured me in this connection. Therefore, I request Shri Sethi to immediately implement the above suggestions.

I request the Hon. Minister to extend the facility of a Family Pass to Members of Parliament once a year.

The Madras Airport is being proposed to be renamed as Bharati Airport. Similarly I hope the hon. Railway Minister will take steps to rename G.T. Express as Bharati Express.

The story of racketeering and corrupt practices in the trains and at the booking counters can fill volumes. I have come to know that during peak seasons the average income of a TTE is about Rs 5000. The numbers of trains and passengers go on increasing. But bribery is increasing over everything else. No efforts are being made to eradicate bribery and corruption. Things have come to such

a pass that a common man cannot aspire to get a railway ticket unless he adopts some illegal methods. Thank you, Madam.

श्री नेपाल देव भट्टाचाय (पश्चिमी बंगाल): उपसभापति महोदया, जिस दिष्टकोण से यह यह बिल पेश किया गया है, मैं उसका समर्थन नहीं करता हं । समर्थन इसलिए नहीं करता हूं कि क्योंकि रेलवे की सोशल युटीलिटी जिस हिसाव से होनी चाहिए नहीं हो रही है। स्राज स्राप देख रहे है हमारे मंत्री यहां पर बैठे हुए हैं, हमारी सरकार यह बता सकती है कि लाभ ग्रौर नुकसान की दृष्टिक ण से वे यहां पर बोल सकते हैं । जनता कैसे इसको इस्तेमाल करेगी । जिस देश - में 70 करोड़ जनता है उसके लिए स्नाप कुछ भी नहीं सोच रहे है। यह रिपोर्ट तो उन्हीं की है, यह रिपोर्ट कोई हम लोग नहीं छपवाते हैं। यह उन्हीं का ही डिपार्टमेंट है उसका हिसाव ऐसा है कि ग्राजादी के बाद उन्होंने जितना खर्च वढाया है, रेलवे के ऊपर, रेलवे के लिए,जनता के इस्तमाल करने के लिए वह ग्रभी तक डबल नहीं हुग्रा है। यह स्पष्ट सब के सामने है जैसे मिसेज इंदिरा गांधी के 20 वैसे वल्ड बैंक के भी 13 प्वाइंटस हैं। उनका एक प्रोग्राम है उनकी कंडीसन है जिसके ऊपर ग्राप को 7 सौ मिलियन लोन मिल रहा है । इसलिए यह स्पष्ट है कि जनता के सामने किस हिसाब से श्राज वे रेलवे को चलाने की कोशिश कर रहे हैं । ग्रगर यह नहीं होता तो श्राप पेसेंजर्स की हालत देखते। मैं नहीं जानता कि मिनिस्टर कभी पेसेंजर टेन में बैठे हैं या नहीं बैठे हैं। चलिये एक रोज ग्राप हमारे साथ, पहले यह नहीं बतलायेंगे कि एम 0 पी 0 या मिनिस्टर ग्रा रहे हैं, तो श्राप को जायेगा कि हिन्दुस्तान क्या है । पहले तो श्रापको डिब्बे में भितर जाने का

मौका नहीं मिलेगा । भीतर जाने पर श्राप को कहीं बैटने के लिए या खडे होने के लिए भी जगह नहीं मिलेगी। कुछ लोग तो छत गर बैठते है। लेकिन जो भीतर होते है वे कुछ तो दरवाजों में खड़े रहते हैं, वृष्ठ लेट्रीत में जा कर टहरते हैं, तब ग्राप को पता चलेगा कि ग्रसली हिन्द्स्तान व्या चीज है। ग्राप तो सब कुछ रिपोर्ट ेख कर ही यहां पर सोचते हैं जनता के बीच में ग्राप जाते ही नहीं हैं, रहते नहीं हैं इसलिए मालूम नहीं को ग्रसली स्थिति की प्रकार रेलवे यटिलिटी होनी चाहिए वह नहीं है, पेसेंजर्स के बारे मे भी श्राप को चाहिये वह नहीं हो रहा है । मैं ज्यादा डिटेल में नई जाना चाहता हं। पास ज्यादा वक्त क्योकि मेरे श्रीर मैं कि नहीं चाहता को घंटी बजानी पड़े

**उपसभाध्यक्ष (डा॰ (श्रीमती) नाजा**मा **हैपतुरला)** : 15 मिनट ग्राप बोल सकते हैं, 15 मिनट मैं घंटी नहीं बजाऊंगी ।

श्री नेपाल देव भट्टाचार्य: तो मैं यह कह रहा था कि जो दृष्टिकोण रेलवे का सोशल यृटि लटी का होना चाहिये वह दिष्ट कोण नहीं है। क्या है? रेलवे के ग्रभी ो ग्रोवरऐज ट्रैक्स हैं, इंस्ट्रसमेंट है, इनिवपमेंटस् है, उनके बारे में ग्राप क्या सोव रहे है ? टैस म्राप चला रहे है, म्राप हम इसके खिलाफ नही है। म्राप तो प्रगतिवादी हैं जरूरत है। इसलिए गति की जरूरत है गति बढाइये । लेकिन इसके साथ-साथ पेसेजर गाड़ियां जो हैं उनकी क्या हालत श्राज हो गई है उसके बारे में भी ग्राप को सोचना चाहिये । टैनस इनिवपमेंट्स जो है उनके बारे में में ज्यादा नहीं कहना चाहता हुं। एक्सीडेंट हो रहे है। ग्रभी एक एक्सीडेंट पिछले दिनो भ्रागरा में हो गया । यह कहना वहत स्रामान है कि ड़ाइवर का दोष था । ड़ाइवर तो मर गया अब वह यह भी नही कह सकता है कि एक्सीडेंट मेरी वजह से नहीं हुम्रा । जो मर गया, उसके ऊपर दोष लगा दी कि उन्हीं के कारण से एक्सीडेंट. हुम्रा ग्रौर क्या-क्या हुग्रा था, फॉग था, सिगनल थाया नहीं, इन सब की बहत चर्चा हुई, इस पर भी मैं नहीं कहना चाहता हं । कुछ पहले जो एक्सीडेंट हुम्रा, रेलवे मिनिस्टर का स्टेटमेंट था कि वहां जो क्रासिग गेटमैन रहता है. वह नहीं था । ऐसे दो हजार की जरूरत है। तो ये सब जो होते है, ये हयुमन काज लगा देते हैं कि इसकी गलती थी. ड़ाइवर की थी। ये नहीं कहते कि यें जो रेलवे ट्रैक्स हैं इनके रिन्यग्रल की जरूरत है। वह नहीं हो रहा है, उसके लिए क्या एलाटमेंट है । उसका हिसाव से है कि नहीं, परसेटेज क्या है। इनके एटीट्युड के बारे में मैं फिर कहना चाहता हूं, मै बंगाल से हूं, एक छोटा सा इक्जाम्पुल दूंगा धूमैडम टुद हाऊस, मैट्रौपुरुलिया से हावड़ा तक एक व्हाईट एलीफेंट है उसमे भी पांच करोड रुपया ग्रापने करटेल कर दिया ग्रांर वह कब खत्म होगा ? ग्रभी किसी को मालूम नहीं होगा ? कोई कोई कहते हैं कि सरकार धःखा दे रही है, दुनिया का सब से बड़ा सीवरेज वना रहा है । कलकत्ता में सीवरेज प्राब्लम है इसलिए रेलवे को दिया है वे सीवरेज बना रहे<sup>.</sup> है। जो ग्राप काम कर रहे हैं, जो देख रहे हैं, बन रहा है वह यह कि किसी को जिन्दगी मे चढ्ने का मौका नहीं मिलेगा उसमें । काम हो रहा है । लेकिन सरकार का जो प्रोप;जल था लाईक कलकत्ता, बाम्बे एण्ड दिल्ली जिनके

# [श्री नेपाल देव भट्टाचार्य]

लिए सरकूलर रेलवे की बहुत जरूरत है, ग्रभी तक उस प्रपोजल को कोई ग्र**टें**शन नही दे रही है सेंट्ल गवर्नमेंट, उस व्हाइट एलीफेट पर वहां जो खर्च कर रहे हैं जिसमें 20 साल लग जायेगा उसको खत्म करने में । एक बार ग्राइये ग्रापको इन्वीटेशन है, You come to Calcutta and see how the works are going on. कितना टाइम लग सकता है ।

VICE-CHAIRMAN (SHRIMATI) NAJMA HEPTULLA): This invitation is also through the Chair?

SHRI NEPAL DEV BHATTA-CHARJEE: Through you to the Minister, I believe when he comes back, he will report to you about what is going on there.

पुरुलिया सेहावड़ातक बहुत जरूरी है, 30 साल से **ग्रा**प सर्वे ही कर रहे हैं। श्राप नहीं कर रहे है, **ब्राप नये हैं, प्**राने जो हैं वे कर रहे थे। सभी का सर्वे चल रहा है। ग्रभी पद याता हो रही है, पुरुलिया से जनता श्रायेगी कलकत्ता तक, दिल्ली तक तो **ग्रा नहीं सकते । रेल नही है इसलिए** पद याता करते ग्रा रहे है वे लोग 30 साल से हजारों लोग ग्रा रहे है। जनरली हजारों लोग वहां चलते है । इसलिए स्राप को भी प्रोब्लम है, गवर्नमेंट को भी प्रोब्लम है । हजारों जनता एक साथ चलती है तो . . . (व्यवधान) ऐसा ही होता है। तो हजारों जनता स्रायेगी पुरुलिया से कलकत्ता तक । यह नहीं हो रहा है । ग्रभी मलिक जी ने कहा था कि जो तलचेर से सम्भलपुर को लाइन है वह भी 30 साल हो गया है, सर्वे इज गोइंग म्रान; सर्वे क्या होता है, इक्जेटली क्या होता है ? सर्वे का हम जो मतलब समझते हैं ग्रगर वह ग्राप मतलब है तो सर्वे होने के बाद कुछ

#### statutory resolution re. recommendations of the Railway Convention Committee

नतीजा निकलता है, नतीजा निकलने के बाद कुछ एक्शन होना चाहिए लेकिन 30 साल से सर्वे यह क्या है ? 30-35 साल श्राजादीके हः गए एक छोटीसी जगह है भौर सन् 1940 से यह हो रहा है, भौर कई जगह हैं जहां यह हो रहा है ग्रौर ग्राप क्लेम कर रहे हैं कि हमने यह किया, वह किया । बहुत कुछ किया, जरूर किया, नही तो हिन्दुस्तान कैसे चलता । कल तो हक साहब जापान का इस्टांस दे रहे थे, मैं इतनी दूर नही जा रहा हूं, बगल वाले चाइना ने 8 फोल्ड डेवलपमेंट किया ग्रौर हमारा है 2.2 यह भी कहने जरूरत नही है कि ग्राप 60 से हजार किलो मिटर बढ़े है परन्तु वे हजार किलो मीटर से ज्यादा बढे हैं । दिस इज द डिफरेंस । ग्राप के टाल क्लेम्स होते है लेकिन हमें यह नही ग्राता है दिक्कत यह है।

रेलवे के इम्पलाइज जो काम कर रहे है, ग्राप चाहते है कि रेलवे को ठीक ढ़ंग से चलाया जाये, इसके लिये आपने एक बोर्ड रखा है । मैं तो जैन साहब के साथ सहमत हूं । जैन साहब है, मैं ग्रापके 💒 साथ हूं । इस इष्यू के ऊपर कांग्रेस पार्टी , कम्युनिस्ट पार्टी एक हो जायें, तो मैं स्रापके साथ हं। यह बोर्ड, रेलवे बोर्ड एक व्हाइट एलीफेंट है । एक बोर्ड है, उसके नीचे ग्रौर बोर्ड, उसके नीचे ग्रौर बोर्ड भ्रौर बोर्ड के नीचे डिविजन, डिविजन, लोग्नर डिविजन ग्रन्य डिविजन? सारी मिनिस्टीज में तो ऐसा नहीं है। एग्रीकलचर बोर्ड, इन्डस्ट्रीयल बोर्ड, एजू- 🦠 केशन बोर्ड लेकिन रेलवे के लिये बोर्ड, जरूरत क्या है, वह बोर्ड क्या कर रहा है । इसमें क्या स्त्रापको ज्यादा बेनीफिट हो रहा है या उसको संभालने के लिये ही श्रापका **श्राधा टाईम निकल** र*हा* है । तो रेलवे बोर्ड जो एक म्रजीव सा व्हाइट

एलीफेंट है, जिसके श्राप पाल रहे हैं, बारे में जरा सोचियेगा । स्राप क्या सोचेंगे, मालूम नहीं है, इसलिये चलाइये बोर्ड ग्रौर क्या है ?

4 P.M.

रेलवे कैटोंस के जो वर्कर्स है वे बहुत सालों से रेलवे को सर्व कर रहे हैं। एटीट्यूड क्या है आपका ? कुछ दिन पहले वे लोग सुप्रोम कोर्ट में गये थे। उनकी जीत हो गई। तो जो पैटीशनर्ज थे, उनको ग्रापने कनफर्म कर लिया . . . (च्यवधान) मैडम थोड़ा ध्यान दीजिये। यह सीरियस मापला है।

उपसभाव्यत डा० श्रीमती नीजभा हेपतुल्लः :) भ्राप वहिये तो I will repeat your speech.

नेपाल वंब भट्ट चार्य : इससे क्या होगा। रिपीट तो कर सकती मगर होगा क्या । उसके बारेमें बोलेगी, तो अच्छा है। पैटीशनर्स जो थे नाइन ग्राऊट ग्राफ इलैवन, स्टैट्युटरी जो थे. उनको सत्रको स्रापने कनफर्म इ:र दिया । एक पैटोशनर थ. खड़गपुर का--सब स्टैट्युटरी तो हो गये, लेकिन नान स्टैट्यटरी क्यों सहीं हो रहे हैं। एम्पलायीज को मर्यादा ज्यादा दे हैं ।

श्रब लोहों निंग स्टाफ--उसका तो कहना ही क्या है, उसके बारे में तो हमने सुना ही नहीं है ग्राप उसको रेकोग्नाइज भी नही करते है, एक ही यनियन है किसी की ड्यटी चौदह पंद्रह श्रावर्ज है, जिनके अपर जिम्मेदारी दी गई है कि एसीडैन्ट हम्रा--म्रागरा वाला एक्सीडेन्ट हुम्रा। यह नहीं पूछा कि ड्राइवर कितने स्रावर वह ड्राइव करके स्रा रहे हैं। श्रापको मालूम हागा यहां पर

बार चर्चा भी हुई गोहाटी में एक ड्राइवर इक्तालीस ग्रावर ड्राइव करने के बाद जाकर फेंट हो गया। लोकों रानग स्टाफ यदि रेकोग्नाइज ही नहीं किया--छोडिये श्रगर रेकोग्निशन मुश्किल है, तो कम से कम बात ही सुन लिजिये। हाजारों एम्प-लायीज जो कोल ग्रौर एश हैं डिल करते है—-मैं ग्रापसे कह रहा हूं कि हमारी जो पालिसी है उसमें स्टीम डीजल एंड दैन इलैक्ट्रिफिकेशन, इलैक्ट्रिक एंजिन है--तो जो स्टीम में जो कोल हेंडिल करते है इसका क्या होगा । कांट्रैक्ट लेबर, समाजवादी देश है ना, हमारी समाजवादी सरकार भी

What is the attitude towards these employees? One thousand are out of work in Howrah and at least 25,000 are going to lose their jobs.

भ्रगर यहां पूरा समाजवाद भ्र जायेग पुरे स्टं।म में इलैंक्ट्रिक तक पहुंच जायेंगे, तो पच्चीम हजार गया इसमें से। इनको तो हम काम में लगा सकते है, हजारों मील जो टैंक को मेनटेन करते हैं, इनको उसमे एवजार्ब कर सकते हैं, काम चल सकता है . . (व्यवधान)

That is a different thing. discuss about that. Anyway.

ग्रभी तक इसके बारे में मैने मिनिस्टर साहब से सुना नहीं है। जनरली वह जो कहते है, अच्छा है, गुड साऊंडिंग है। लेकिन हम लोग जो देख रहे है, उसमें कुछ फर्क है। तो इसी हालत से तो पूरी रेल ग्रपनी चल रही है।

म्रव ए५सीडेंट की बात हो रही थी, इसलिये एक छोटीसी स्टोरी स्रापको एक लड्की जिसका कुछ झगड़ा हम्राथाघर में हो सकता है। एसः

Railway Convention
Committee

[श्री नेपालदेव भट्ट च.र्य] तो होता है, जिस देश में समाजवाद है, उस देश में तो होगाही ।

247

उपसभाध्यक्ष डा॰ (श्रीमती) नाजमा हेपतुल्ला) : क्या हुग्रा।

श्री नेपाल देव भट्टाचार्य तृष्ठ गडबड़....(ब्यवधान)

एक साननीय सदस्य: जिस ेश में समाजवाद है....(व्यवधान)

श्री नेपाल देव भट्टाचार्य : ह, स्रापका समाजवाद वहां टाटा, विरला का कोई सवाल नही है। तो वह लड़की स्मुमाईड करने जा रही थी, रेल लाइन पर जाकर मो गई तो एक विद्वान जो उधर से जा रहे थे, उन्होंने पूछा, वयों भाई यह क्या कर रही हो उसने कहा कि स्युसाईड । तो वह सज्जन बोले कि ऐसे स्युसाईड थोडे ही होग । स्रभी तो मैं स्टेशन से स्रा रहा हूं। यह गाड़ी तो दस घंटे लेट है यहां मो करके क्या करोगी । You do one thing. You get into the train. Accident is inevitable. You will die, and you will get compensation also

एक माननियासदस्य : बोर्ड है . . . (व्यवधान)

श्री नेपाल देव भट्टा सार्य : बोर्ड है लेकिन ग्रापके लिये परफैक्ट हैं तो यह चर्चा हो रही है। चौतीस साल बाद यहां तक पहुंच गये है ...। (ट्यवधान) ग्रभी हमारे दो मिनट है। There is an ample number of Members.

उपसभाध्यक्ष (डा॰ श्रीमती) नाजमा हेपतुल्ला: नहीं, ग्राप बोलिये। ग्रभी ग्रापके दो मिनट है। मै घंटी नहीं बजा रही हूं।

श्री नेपाल देव भट्ट चार्य : तो इस-लिये यह सवाल ही नही हैं। ग्रगर यह ग्रापका एटिट्यूड है, तो सवाल ही नहीं पैदा होता है।

कल हक साहब कर रहे थे, वडे दुख की बात है कि हक साहब जाप न गये थे, वहां देखा कि रेल वहुत ठीक ढंग से चल रही है, क्या बात है ? तो मंत्री जी से पृष्ठ रहे हैं कि क्यों वहां ऐसा है, यहां क्यों नहीं है बैसा ?

तो मैं भी सोच रहा था। मुझे भी एक वार मौका मिला ग्राने जाने का तो मैं सोच रहा था कि कारण ही एक है— कि एक तो वह जापान हैं. यह भारत है, दूसरे वहां कांग्रेस नहीं है, यहां पर कांग्रेस हैं, वहां मिसेज इंदिरा गांधी नहीं है, यहां पर सेठी जी नहीं है, यहां पर सेठी जी नहीं है। This is the only difference.

SHRIMATI MONIKA DAS (Karnataka): Very good. (Interruptions)

श्री नेपालदेव भट्टाचार्यः तो हक साहब को मालूम नही था कि क्या फर्क होता है, अंतर होता है। इसीलिये वहां टीक से, टंग से चल रहा है, यहा नहीं चल रहा है तो यही कारण है— The reason is only the policy.

अयं समर्थन इम्पेशिसबल हैं नैचुरली हमारी पार्टी की तरफ से समर्थन का कोई सवाल ही नहीं है। एटीट्यूड जब तक नहीं बदलते हैं. समाजबाद का नाम कैसे ले सकते है democracy is there; you follow the path of socialism.

कन्ट्री के भ्रंदर भ्राप क्रुसोशिलज्म लासकते हैं। लेकिन जो सोशल युटिलिटी के लिए इंतजाम होना चाहिए वही भ्राप नहीं लासक

There is a machinery for exercis-रहे है। सोशल एंटीट्यूः की जगह कमशियल ing control over expenditure. I have एटीटयड रखते जा रहे है। तभी तो स्राप already indicated that Rog 43 crores बढ़ते बढ़ते यहां तक चले गए कि लोग बसों में were saved till the end of December, 1981 as a result of expenditure con-जा नहे है और उससे प्राइवेट ट्रांसपोर्ट को लाभ हो रहा है। अइवेट हैडस <del>ग्राप सरेंडर करते जा रहे</del>

प्रावलम नहीं है लेकिन उनता के लिए जरूर है। न्नाप वाच देख रही है। मैंने कहा था दो मिनट में खत्म करना है। तो मेरा टाइम खत्म हो गया है और मैं बैठ तह ।

that is the old policy of Congress. You

are pursuing that. ग्रापके लिए तो कोई

THE MINISTER OF RAILWAYS (SHRI P. C. SETHI): Madam, I am very grateful to the hon. Members who have particip; ted in the debate. It is not possible or me to reply to each and every point made by the hon. Members. But I can assure them that I have taken down the points mentioned by them and I shall be writing to each one of them separately on these points. But like to touch upon some or portant points which were highlighted here.

Mr. Raju raised the question of Rs. 197 crores de icit occurring in 1980-81. I need not repeat this ercise. This has been already explained by me during the budget therefore, I need not repeat those reasons.

As records evaluation of social burden and appropriate grant of relief to the revenues o the Railways, the Railway Convention Committee is sure to consider this when they take up inter-relationship between Railway finance and gene al finances for the Sixth Plan period.

Regarding investment of Rs. 127 erores in the road services by the Railways. I ma explain that this represents the share of the capital to be invested by the Central Government in the road services. amount is only channelised through the Ministry of Railways.

Mr. Raju also mentioned the point that the Indian Railways achieved a figure of 163 billion net tonne kilometer in 1977-78 and the figure slided to 158 billion net tonne kilometers in 1980-81. Since the hon Member is not here, I would like to tell the House that having reached the record figure of 163 billion net tonne kilometers in 1977-78, the figure dided to 155 net kilometers in 1978-79, then somewhat rose to 156 in 1979-80 and it was during 1980-81 that the real recovery commenced and reached as much as 159 billion net tonne kilometers. The expectation during 1981-82 is that 176 billion net tonne kilometers' would be reached and for 1982-83 another high record of 179 billion net tonne kilometers will be scaled. This is to indicate that the somewhat low performance of 1980-81 quoted by the hon Member was in fact correcting the legacy of the poor performances of 1978-79 and 1979-80. Madam with regard to the inventories. I would like to point out that during 1980-81, it amounted to Rs. 385 crores. This amount of inventory held by the Railways is not excessive considering the steep increases in the prices of various types of stores consumed by the Railways. The ratio of stocks held to consumption has remarkably improved from 56 per cent in 1971-82 to 28.5 per cent in 1980-81. This performance has been achieved through a variety of managerial and information systems including computerisation. A vigorous drive has during the current been launched financial year to liquidate railway scrap to the maximum extent possible. The diposal during the current year up to the end of January, 1982 has already crossed the mark of Rs. 54.75 crores as against Rs. 43.87 crores (luring the corresponding period in the last financial year. It is not [Shri P. C. Sethi]

correct to say that the railway materials worth crores of rupees remain along the tracks all the time. These materials are periodically collected and, after maximum utilisation by the Railways, disposal of scrap is organised through public auctions.

It has been mentioned that the operating ratios of Southern, North-Eastern. Northeast Frontier Eastern Railways are very high as compared to the Western, Central and other Railways. At the outset, it may be pointed out that the Railways have been organised into different Zones essentially for operational and administrative reasons and not as independent economic units Indian Railways in fact, functions as one financial entity and a uniform fare and freight structure prevails on all the Railways irrespective of the variations in the cost of haulage on different Zonal Railways which is influenced by different factors. The operating conditions differ from railway to railway. It is too well known that the working of the Metre Gauge and Narrow Gauge is inherently less economic. So also, the passenger services as a whole are a losing proposition. It is only the freight operations which help the Railways to compensate for the losses on the coaching service. There is considerable disparity in the traffic-mix on different Zonal Railways.

Madam, I would like to say that the high operating ratio on the Eastern Railway is due to the short distance of haul in the system compared to the proportionately heavy cost of operating big marshalling yards to cater to the high percentage of the total BG originating loading. For these particular reasons, the operating ratio varies widely on different Railways. Dr. Adiseshiah and Shri N. P. Shahi referred to the delay in the abmission of the memoranda to the Railway Convention Committee

Madam, I have already explained the circumstances leading to the delay

statutory resolution re. recommendations of the Railway Convention Committee

while moving the Resolution for considering the recommendations of the Railway Convention Committee. As regards the suggestion as to vity the Railway Ministry should not submit their memoranda to the Railway Convention Committee, instead depending on the Finance Ministry, it would be appreciated that the Finance Ministry's equally involved in the financial arrangements, exist ing or proposed particularly the payment of dividend which is an important resource for the Central Government as well However, the Doctor's suggestion with regard to saving of time would be borne in mind.

It has also been made out that the contribution to the Depreciation Fund should be made evenly during the Plan period instead of the rate of contribution being kept low in the first two years and then stepping up heavily during the next three years.

I may inform hon. Member that the annual contribution to Depreciation Reserve Fund, which was brought to a level of a mere Rs. 145 crores in 1978-79 to show national profits being by the Railways, generated brought upto Rs. 220 crores in 1980-81. It was stepped up to Rs. 350 crores in 1981-82. It has been raised to Rs. 500 crores during 1982-83. It would thus be seen that this is a progressive stepping up and this is essentially intended to catch up the arrears of replacements. If the element of escalation in prices is also taken into account the contribution would not be uneven.

A suggestion has been made for lowering the freight charges on salt. The existing freight rates for movement of salt for human consumption do not even cover the cost of transport. The railways suffered a loss of Rs. 21.59 crore3 during 1981-82 in transport of this commodity. Not only the losses suffered in transporting salt are heavy the commodity being of corrosive nature, extensive damage to railway wagons is caused and reduces life span and leads to their higher cost of repairs and maintenance.

Even after withdrawal of exemptions, as proposed in budget the Railways would still suffer an annual loss of nearly Rs. 11 crores and will remain cheaper than other means of transport. Hence there is no justification in continuing heavy rate of subsidy for this commodity.

Shri P.N. Sukul complained about punctuality, and many hon. Members have raised the question of accidents. Mr. Sukul also printed out that the Neelachal Expres was cancelled all of a sudden. This was done because the Grand Chord was closed on accourt of accident; which had taken place there.

Madam, as far as punctuality is concerned, I would like to point out that we have started monitoring the running of the tains and it is true train have been losing that many punctuality. But of late, the overall punctuality of tr ins which we are monitoring has ri en from 76-78 per cent to 92 per cent. The day before yesterday, out of 66 trains which we had monitored al nost 64 trains came right time in Delhi Similarly, the and the General Zonal Managers Managers have been asked to monitor the running of trains every day in their sections and send a periodical report to the Boa d.

o accidents, Madam, With regard I am really sorry that accidents are taking place. I am equally concerned with the accidents, and as the hon. Members are corcerned, our concern is also no less. We are trying our best to reduce the accidents to the barest minimum. Ample security measures have been taken. I would not like to go into them, but at the same time it is a fact that accidents are taking place. For example, take the levelcrossing accident which has taken place in Andhra Pradesh, on account of the fault of the driver of the bus. Of course, there are other reasons

also. But similarly, such things happen.

Many hon Members have spoken-Mr. Jha, Mr. Mulka Govinda Reddy and Dr. Bhai Mahavir Dr. Bhai Mahavir was particularly critical of the allotment of special rakes. He said that so many rakes were allotted by such and such Minister in his time. Now the House would be glad to know that as far as special rake allotment is concerned, we a firm policy as as I am concerned, since I took over, I have not allotted a single rake. (Interruptions). But at the same time, we have adopted a policy, so that if some industry runs into difficulty, if something has to be allotted out of turn, then that allotment will be adjusted against their future allotment, and, therefore, nothing of that special out-of-turn allotment really would be there. They would be completel $_{
m V}$  streamline $_{
m d}$  and I hop $_{
m e}$  -the industry which has got a fixed quota is bound to benefit by this.

With regard of railway passes, Dr. Mahavir mentioned certain things. It is true that at one time there were so many railway passes issued and the number of persons serving on the Railway Committees was also quite high. These railway passes were cancelled by the former Minister himself. As the Committees were extremely overcrowded unwieldy, they have been disbanded by me. We have taken a conscious decision that we would reconstitute these committees on a more rational basis.

Then, Mr. Dhuleshwar Meena and Molana Asrarul Haq also spoke about the Railway Board, Molana Asrarul Haq in his usual manner, has come very heavily on the Railway Board. Madam, I would like to say that the functioning of the Railway Board and functioning of the Railways through the Railway Board have been there since quite some time and many stalwarts, as compared to me, have

iiway Conveniio Committee

#### [Shri P. C. Sethi]

served the Ministry as Railway Minister. To cite a few names, there were Mr. Swaran Singh, Shri Lal Bahadur Shastri, Shri Jagjivan Ram Ji, Shri Hanumanthaiya, Shri S. K. Patil and so many others. Recently we had Shri Tripathi Ji and Shri Kedar Pande Ji. Much depends upon a deep understanding and working of the Railway Board with the Minister and the other Cabinet colleagues. As far as I feel, if the understanding is there, then there is no problem of working. A<sub>S</sub> far as the Railway Act is concerned, Rai'way Board is operational in the sense that they have to implement the policy. That have also to have meetings and to carry out resolutions. Everything is known to the Minister and the Minister has the last words in each and every matter. I do not think we can leave this system unless a proper study is conducted of any other new system which has been experimented a somewhere else. I do not think we need change this system. Therefore, the functioning of the Railway Board will much depend...

श्री (मौलाना) श्रमरारुल (राजस्थान): मेरा प्वाइंट आफ आर्डर है। मैं यह अर्ज करना चाहता हूं कि कुछ रिनालों में छा रहा है और यह रिजाला ऐसा फटोचर नहीं है, जैसे कि ग्रीर तनाम रिसाले होते हैं, यह ''सण्डे'' है, यह हिंदुक्षान का एक बड़ा भ्रखबार है, इसके अन्दर तफसोल से दिया गया है कि फन ने को रैक दिया गया उनने इतना रुपया दिया, फ्लां को रैक दिया गया तो यह सारो बातें तो अप के दफ्तर से हो उसके पास पहुंच सकती हैं। किसी प्रेस के एडीटर को बिजाशुभा भापके यहां से ही यह सारी खबर मिल सकती है। इसलिये मैं कहना च हंगा कि ग्राप के डिशर्टमेंट में कोई ऐसी वोकतेस है, कोई ऐसे तत्व है, जो अच्छी बातों को बुरे तरीके से कर रहे

हैं और उनको बुरे तरोके पर पेश करना चाहते हैं। रैंक एलाटनेंट अगर मितिस्टर न करे या रेलवे बोर्ड की तरफ से न हो तो क्या यह तमाम कारखाने चल सकते है या रेलें या दूसरे कारखाने या करड़े का मिलें चल सकती हैं। मेरो यह गुजानिया है कि अबदार में जो छ्या है "सण्डे" में यह ले डूबेगा, सेशी जी को। इसका क्या द ही ? इसका जवाब आप दें जिये।

الشرى موانا الرارالحق (راجستوان):

ميرا پوائنت آف آردر هـ - مين يه عرض کرنا چاءتا هوں نه جو کچهه رسالوں میں چھپ رھا ھے اور یہ رساله ایسا پهتهجر نههن هے جهسا ک اور تمام رسا<u>لہ</u> هرتے هيں - يم Uzl K jostangada az .. a ee zātu de بوا اخبار هے اس کے اندر تفصیل سے دیا گیا ہے کہ فلانے کو ریک دیا گیا اور اس نے اندا سمے دیا - قال قال کو ریک دیا گھا ۔ تو یہ سان بانھوں تو آپ کے دولار سے ہی اس کے پاس پہنچ سکتی ہیں۔ کسی پرایس کے آفھسر کو بلاشیہ آپ کے یہاں سے هی یه ساری خبر مل سکتی هے -اس لئے میں کہلا چاھوں کا کہ آپ کے قیارتمیات میں کوئی ایسی ويكليس هے كوئى ناتو هے جو اچهى ہاتوں ہو برے طریقہ سے کر رہے میں اور اُن کو برے طریقہ پر پیش کرنا چاھتے ھیں - ریک الاق میدے اگر

<sup>†[ |</sup> Transliteration in Arabic script.

re. recommendations of the Railway Convention

statutory resolution

Committee

مقسقر الم کرے یا ریلوے بورہ کی طرف سے نه عو تو کیا یه نمام کارخانے چل سکتے هیں یا ایلیں یا دوساتے کارخاء یا کهرے کو سلیں چل سکتی هیں - مهری یه گزارش هے که اخمار مهر جو چهها هے ددسات عه میں یہ لے ڈوپے کا سیٹھی جی کو اس کا کیا جواب ہے - اس کا جواب آپ دیجئے -

SHRI P. C. SETHI: Madam, I not think that any body has the capacity to sink with me. I shall carry on in my own nanner. Only if God alone wishes that I should not succoed, then that is another matter. have full confidence that I shall be able to control the present position as far as the railways are concerned.

Then, there are many other Members who have spoken on the subject. Shri J. K. Jain mas suggested the safety of trains. He also suggested that more canteens should be opened in order to provide employment to the unemployed persons. I can assure the hon. Member that we will examine this suggestion and wherever would be necessity, we will do it. My colleague, Shri Jaffar Sharief, who is looking after this particular Department, will certainly look into this problem.

SHRI ARVIND GANESH KARNI (Maharashtra): I want seek one clarification.

SHRI P. C. SETHI: Let me finish. Madam, many demands have been made here and my colleague, Kalp Nath Rai, as was also pointed out by Mr. Shahi, mentioned to me that something should be said about Varanasi-Bhatn line, I have told him personally which I would to repeat here that we are going to have the mid-term Plan appraisals. We 30 RS.-9.

approached the Planning Commission for more funds and I am sure more funds will come, and we would surely try to do justice to whatever works that have been already taken up.

Then Mr. Bhattacharjee spoke here about 2,000 unmanned gates. Actually, it is not 2,000 unmanned gates. There are more than 22,000 umanned gates...

SHRI B. D. KHOBRAGADE (Maharashtra): And still worse.

SHRI P. C. SETHI: I have said that in a phased manner we will try to pick up say at the rate of 1,000 or 2,000 gates per year depending on the traffic which each gate has got. Those orders have been issued in a joint consultation. I have had with my colleagues, Minister of State and the Deputy Minister and the Board Members, and I am sure, a quick survey will be done and necessary action will be taken.

Mr. Mulka Govinda Reddy particularly suggested, and other Members have also suggested, that we should open a new zonal headquarters in Karnataka. I may mention in this connection that the task of laying down the guidelines for formation of new railway zones and divisions has been entrusted to the Railway Reforms Committee. Further action in this regard will be taken when the recommendations of the Committee are received and finalised.

Madam, I have nothing much to say. I have tried to cover some of the points. But whatever have been left, we will be writing to the hon. Members.

SHRI ARVIND GANESH KUL-KARNI: Madam, my question is very simple and very short Two of my friends-the Railway Minister and the Minister of State for Railways-are sitting there. I want to draw the attention of Mr. Sethi to one problem which I am facing. This is the third Railway Minister and the Member is

#### Railway Convention Committee

statutory resolution

[Shri Arvind Ganesh Kulkarni]

the same posing the same question. And earlier replies have been given agreeing to what I say. But ultimately that agreement is not implemented. Our respected leader Kamlapati Tripathiji, was sitting there and I mentioned particularly about the Kolhapur Mahalakshmi train which was introduced during the Janata Regime. That reaches Bombay early in the morning at about 8.30 and leaves back again for Kolhapur at 8.30. Kamlapatiji, as you know, Madam, being a very respectable religious man said, महालक्ष्मी तो बहत बड़ा नाम है, यह हो ज एगा। I never bothered about it Then it came in the press. Naturally, after six months, people asked me:

क्लकर्णी जी, क्या हुन्ना, पंडित कमलापति विष ही जी तो चले गरे, केंदार पांडे जी मा गर्रे हैं। इस बारे में श्रा केदार पांडे जी के साथ, श्रा महिनकार्जुन जी के साथ और श्री जाफर शराफ जी के ताथ बहत दफा भेरी ग्राफसरों के सामने मिटिग्ज भी हा गई।

Mr. Sethi, the point is very clear. Kolhapur-Mahalaxmi leaves Miraj, Miraj is a station on the South-Central Railway, at 11.03 hours and reaches Bombay at 8.30. Unfortunately, what has happened is that this Kolhapur-Mahalaxmi is joined Karnataka-Mahalaxmi originating from Mr. Jaffar Sharief's town, Bangalore. What happens is this. I do not blame Mr. Jaffar Sharief also Bangalore-Miraj distance is a very long distance and naturally it usually arrives 60 per cent of the time between one to two hours late. So, Kolhapur-Mahalaxmi reaches Bombay exactly at about 7 or 730. If it reaches Kalyan at 7, the Kalyan station master allows it to go to Bombay. Otherwise, as you know, Mr. Sethi and Mr. Jaffar Sharief. Bombay traffic for locals has got the highest priority between Bombay and Kalyan because the commuters want to join the service posts, their offices and Government offices. Then this train is detained at Kalyan

up to 10.30, till the Deccan Queen passes. This is the position. I suggested to Tripathiji, Kedar Pandeji and Jaffar Shariefji that Karnataka-Mahapassengers by no stretch of imagination, pasengers coming from long distances, have intention to go on the same day. While the Kolhapur-Mahalaxmi caters for the Ratnagiri, Kolhapur Satara, Karad, lgaum, etc. they go to Miraj station by Vasco Express which reaches Miraj at 8.30, so Goa passengers are taken care of. I would request you, Mr. Sethi, yourself and Mr. Jaffar sharief, Mr. Sharief has said that he will see this that it is, he has not said, done, but he says he will accept my suggestions within a short time. I would request Sethiii we want to Bombay by 8.30. If Karnataka passengers come with us, they are welcome. We will take them. But if they do not come there is another train leaving at 12 o'clock, Sayadari Express in the night and Karnataka-Mahalaxmi can be joined to Sayadari both have got the same caand Kolhapur-Mahalaxmi that it will should run as it is so never be late. Madam, this is the only request that I am making.

SHRI P. C. SETHI: I am aware of the background which the hon. Member is mentioning. I have. taken a note of it. My colleague, Mr. Jaffar Sharief is possibly in the know of the whole affairs and he would like to throw some light on this.

(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): Madam, Vice-Chairman, in fact, it is true that Mr. Kulkarni has quite a few times spoken to me about this during the last one week. I think he has spoken to me more than three or four times and I am fully aware of This is like th**e** something Maharashtra-Karnataka boundary problem.

SHRI ARVIND GANESH KUL-KARNI: No, no.

SHRI C. K. JAFFAR SHARIEF: Please bear with me He is interested that people from Sholapur and other areas should reach Bombay as early as possible; without detention at Miraj. Transhipment takes place at Miraj. From Bangalore to Miraj is metre-gauge. From Miraj to Bombay it is broad-gauge. And, Bangalore-Mahalaxmi ie a corresponding train to the other Mahalaxmi which starts from Miraj to Bombay. Similarly, the Bangalore people do not want to get delayed. The long distance passengers would also like to reach Bombay as early as possible. So Mr. Kulkarni has managed to get it done, when Mr. Kedar Pandey was the Minister. Coincidentally, without this - being in my know edge when I landed up at Hoogly, I was gheraoed by the people. Then I had to appeal to Mr. Kedar Pandey to ask him to stop Then he said we will look into it. Now the time-table is being framed and I assure Mr. Kulkarni that we will go into all the aspects and find a solution which could be acceptable to both sides.

DR MALCOLM S. ADISESHIAH (Nominated): May I say that several of us have called the Minister's attention to the very urgent need for increase in the apporopriations resources available to the railways, if the railways are goin; to help next year, 1982-83, with the expansion of the economy in agriculture and Industry? And we have made several suggestions. I think the Minister has not referred to them All of us have felt that the appropr ations that we are now passing are totally inadequate in relation to the urgency for new wagons for locomotives, for tracks, for new lines, and so on, and I hope that he will bear this in mind in his discussions that ho will have with the Planning Commission. He has commented on it.

SHRI P. C. SETHI: I have not referred to all the points that the hon.

re. recommendations of the
Railway Convention
Committee

Members have made; but I have repeatedly said it here that we have already approached the Planning Commission and we are again pressing them and requesting them to give us more allotment in the mid-term Plan appraisal so that shortage of funds, which has been noticed, and specially mentioned by the hon. Member, could be corrected.

श्री (मौलाना) श्रसराख्त हक: मैडम, एक मिनट। शाहजहांपुर में रोजा स्टेशन है, रोजा न्म शराब की फैक्टरी है, उस स्टेशन का नाम बदलने के मुत्तालिक कोई जवाब हो दिया।

† تری مولانا آسرارالحق : میذم ایک منت - شاه جهانهر سس روزه استیشن هے - روزه رم شراب دی فیکتری هے اس احتیشن کا نام بدلاء

उपसभाध्यक्ष डा (श्रीमती) नाजमा हेपतृत्लाः यहक ई अरूरी नहीं है कि सभी जवाब दें। हा है ज टेक्स नट स्नाफ इट। स्नाप की जवाब दे देगा (व्यवधान)

کے متعلق کوئی جوب نہیں دیا ]

श्री (मौलाना) इ.स.पारल हकः स्त्रभी कहदे।

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]: I shall now put the Motion to vote. The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consoli-

<sup>†[ ]</sup>Transliteration in Arabic Script.

[Dr. (Shrimati) Najma Heptulla] dated Fund of India for the services of the financial year 1982-83 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]: We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI P. C. SETHI: I move:

"That the Bill be returned."

The question was put and the motion was adopted.

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]:
The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1981-82 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN IDR. (SHRIMATI) NAJMA HEPTULLA]:
We shall now take up clause-by-clause consideration of the Bill

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill. ...

SHRI P C. SETHF: I move:

"That the Bill be returned."

The question was proposed.

PROF. SOURENDRA BHATTA-CHARJEE: Madam Vice-Chairman I wanted to just refer to two points. One was taken up this morning during the Question Hour, I will avail of this opportunity once again to impress upon the Minister the urgency of a circular railway for meeting the transportation Calcutta problem in metropolitan area. This is number one. Another problem which has been referred to by us in successive years and which seems to elude solution is the chronic ailment in our suburban rail services in Calcutta, particularly, in Sealdah; both South and North sections. have quoted specific instances. Very recently, about a month back, route relay interlocking cabin was inaugurated in Sealdah South section with much fanfare. And the General Manager quoted certain statistics to prove how this will improve the runing of the railways. As a matter of fact, the immediate result was, on the very next day, the train services were utterly dislocated and the dislocation has been continuing for the last one month, which is the time which has elapsed since the route relay interlocking cabin was inaugurated. I am sure, this is because of lack of supervision on the part those who entrusted with the overall responsibility. I had occasions repeatedly to contact them, request them, to take the public also into confidence why there is so much failure, why there is so much dislocation utter dislocation, why there is no proper announcement, why there are concellations and all these things. In soite of repeated mentions in this House and repeated discussions with the railway authorities on the snot, the situation continues as particularly in the bad as before. Sealdah Division in Calcutta Now, this is an aspect which should be gone into very seriously by the Railway The Minister of State for Ministry Railways visited both Howrah Sealdah shout a few months back. But improved, situation has not Therefore I would call his very urgent attention to this aspect.

THE VICE-CHAIRMAN [DR. (SHRIMATI) NA/MA HEPTULLA]: Mr. Minister, wou d you like to say anything?

SHRI P. C. SETHI: This will receive my urgent a tention.

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]: Now, the question is:

"That the Bil: be returned."

The motion was adopted.

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]: Now, I will put the Resolution to vote. The question is:

"That this House approves the recommendations made in paragraph 18 contained in the Fourth Report of the Railway Convention Committee 1980 appointed to review the rate of dividend payable by the Railway Under aking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance, which was presented to Parliament on the 19th February, 1982,"

The motion was adopted.

### THE INDIAN RAILWAYS (AMEND-MENT) BILL, 1979

THE MINISTER OF RAILWAYS (SHRI P. C. SITHI): Madam, I beg to move-

"That the Bill further to amend the Indian Rillways Act, 1980, be taken into con ideration."

Indian Railways Madam. the (Amendment) Bill, 1979, was introduced in this House on 14-5-1979. Later, it was thought that since a comprehensive revision of the Indian Railways Act, 1890 was in hand, it might be more better to incorporate the proposed amendment in the revised Act However, а the find that reappraisal, vе

comprehensive revision of Act is likely to take some more time. Since, in the meanwhile need to act more effectively in the matter of racketeering in rail tickets. reservations, is being felt more and more pressingly, I have thought it necessary to seek the approval of Parliament to the proposed amendment without waiting for the comprehensive revised Bill, to be brought forward As the House is aware, unauthorised travel agencies procuring rail tickets and reservations and selling them at premia to needy passengers have mushroomed, specially, in metropolitan cities. The Government are handicapped in the matter effectively dealing with this as there is no specific provision in the parent Act, prohibiting the carrying on business in purchase and resale rail tickets. While purchasing tickets from railway counters, the unauthorised agents can and do take the plea that they are doing so on behalf of bona fide passengers. The law does not require an intending passenger to physically present himself at the counter for purchasing tickets resale of such tickets is then done in clandestine manner.

The existing law does provide that travelling on a transferred ticket is an offence, but this pormally operates against the traveller who is caught with such a ticket and the unautherised agents go scot free.

The amendment of the Act will prohibit specifically the carrying on of business of procuring and supplying railway tickets except by a railway servant or an agent authorised by the railway administration in this behalf and prescribe deterrent penalties for any violation of the provision. It will thus be possible to deal more effectively with persons who may be suspected of purchasing tickets for purposes of unauthorised resale. or with touts etc. operating in an organised manner.

Opportunity is also being taken to bring the new provision as per

ومال ودويعوده برسيدوها والمراكز المراكز المراك